

DELHI VIDHAN SABHA

BULLETIN PART-II

(General information relating to Assembly & other matters)

Wednesday, March 9, 1994/Phalgun 18, 1915 (Saka)

No. 69

ALLOCATION OF TIME TO GOVERNMENT LEGISLATION & OTHER BUSINESS

On a Motion moved by Shri Ram Bhaj, Vidhan Sabha agreed to the allocation of time to the following items of Business as shown against each:-

- (1) Discussion on the Motion of Thanks on the Lt. Governor's Address 10 hours
Discussion to commence on 8th March, 1994, and to continue upto 22nd March, 1994.
- (2) General discussion on the statement of estimated receipts and expenditure of the Capital (for the period from 1st December, 1993 to 31st March, 1994). 2 hours
General discussion and voting on 9.3.94.
- (3) Discussion and voting on the Demands for Grants for the period 1st December, 1993 to 31st March, 1994. Introduction, consideration & passing on 9.3.94 subject to passing of Demands of Grants.
- (4) Appropriation Bill, 1994
- (5) Delhi Municipal Corporation (Amendment) Bill (regarding Property Tax) 8 hours
(Consideration & passing)
Delhi (Delegation of Powers Amendment) Bill
(Consideration and passing)
Delhi Commissioner for Women Bill
(Consideration and passing)
Sales Tax (Amendment Bill)
(Consideration and passing)
Delhi Agriculture Cattle Preservation Bill
(Consideration and passing)
Punjab Courts (Delhi Amendment) Bill
(Consideration and passing)

contd..2/-

- (6) (i) General discussion on the statement of the estimated receipts and expenditure of the Capital for the year 1994-95. 10 hrs.
- (ii) Discussion on Demands for grants for 1994-95.
- (iii) Vote on Account.
- (iv) Appropriation Bill, 1994. (Consideration and passing)

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P.N. GUPTA
SECRETARY

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